

SECURITIES APPELLATE TRIBUNAL, MUMBAI
DAILY BOARD FOR 7.4.2010 at 10.00 A. M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Result/ Remark
1.	242/2009	Pyramid Saimira Theatre Ltd.	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	D. J. Khambatta, Additional Solicitor General	Pronouncement		
2.	MA. No. 20/2010 & A. No. 4/2010	CIL Nova Petrochemicals Ltd. & Anr.	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	Mr. D. J. Khambatta, Additional Solicitor General	Part Heard	24.3.2010	
3.	21/2010	National Securities Depository Ltd.	Mr. Janak Dwarkadas, Sr. Advocate	SEBI	Mr. D. J. Khambatta, Additional Solicitor General	Final Disposal	30.3.2010	Adjourned to 21.4.2010
4.	37/2010	Ms. Smitaben N. Shah		SEBI		Admission		
5.	38/2010	Mr. Deven Patel		SEBI		Admission		
6.	39/2010	Tejas Patel		SEBI		Admission		
7.	MA. No. 19/2010 & A. No. 40/2010	Mr. Rajesh Kumar Vittalbhai Patel		SEBI		Admission		
8.	51/2009	Indiabulls Securities Ltd.	Mr. P. N. Modi	SEBI	Mr. Kumar Desai	Part Heard	6.4.2010	
9.	57/2009	TLB Securities Pvt. Ltd.	Mr. Pravin Agarwal	SEBI	Mr. Kumar Desai	Final Hearing	6.4.2010	
10.	168/2009	Angel Capital & Debt Market Ltd.	Mr. Somashekahr Sundaresan	SEBI	Mr. Kumar Desai	Final Hearing	6.4.2010	
11.	214/2009	Prashant Jayantilal Patel	Mr. Zal Andhyarujina	SEBI	Mr. Kumar Desai	Final Hearing	6.4.2010	
12.	65/2006	M/s. Paramjeet & Co., Member		SEBI		Final Hearing		

Registrar

Note: No request for adjournment shall be entertained.

By order

Registrar

